

## RAJYA SABHA

*Tuesday, the 28th March, 1961/the  
7th Chaitra, 1883 (Saka)*

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

### PAPERS LAID ON THE TABLE

#### THE PREVENTION OF FOOD ADULTERATION (AMENDMENT) RULES, 1961

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy of the Ministry of Health Notification G.S.R. No. 169, dated the 2nd February, 1961, publishing the Prevention of Food Adulteration (Amendment) Rules, 1961. [Placed in Library. See No. LT-2762/61].

#### AMENDMENTS IN THE DELHI MOTOR VEHICLES RULES, 1940

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, on behalf of Shri Raj Bahadur, I beg to lay on the Table under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications publishing certain amendments in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Administration:—

- (i) Notification No. F. 12/251/58-Transport, dated the 7th December, 1960

[Placed in Library. See No. LT-2763/61.]

- (ii) Notification No. F. 12/48/60-Transport, dated the 4th January, 1961.

[Placed in Library. See No. LT-2775/61.]

- (iii) Notification No. F. 12/76/60-Transport, dated the 14th December, 1960

[Placed in Library. See No. LT-2763/61]

#### NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

SHRI J. S. L. HATHI: Sir, on behalf of Shri B. N. Datar, I beg to lay on

the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs:—

- (i) Notification G.S.R., No. 208, dated the 20th February, 1961, publishing the Indian Police Service (Uniform) Amendment Rules, 1961

[Placed in Library. See No. LT-2782/61.]

- (ii) Notification G.S.R. No. 247 dated the 27th February 1961, publishing the All India Services (Death-cum-Retirement Benefits) Second Amendment Rules, 1961.

- (iii) Notification G.S.R. No. 245, dated the 2nd February, 1961, publishing the I.P.S. (Cadre) Amendment Rules, 1961.

[Placed in Library. See No. LT-2767/61 for (ii) and (iii).]

#### THE JUTE (LICENSING AND CONTROL) ORDER, 1961

SHRI J. S. L. HATHI: Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 538, dated the 10th March, 1961, publishing the Jute (Licensing and Control) Order, 1961. [Placed in Library. See No. LT-2771/61.]

#### ANNUAL REPORT (1959-60) OF THE NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED GOVERNMENT REVIEW ON THE WORKING THEREOF AND RELATED PAPERS

SHRI J. S. L. HATHI: Sir, I beg to lay on the Table a copy each of the following papers:

- (i) Third Annual Report of the National Projects Construction Corporation Limited, New Delhi for the year 1959-60, together with the Auditors' Report thereon.